

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO. 1091 OF 2010

ATTAR SINGH

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With office report)

Date: 14/08/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SWATANTER KUMAR  
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s) Ms. Manjeet Chawla, Adv.

For Respondent(s) Mr. Shankar Chillarge, AAG  
Ms. Asha Gopalan Nair, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments concluded.

Judgment reserved.

	[ Charanjeet Kaur ]		[ Sharda Kapoor ]	
Court Master		Court Master		